## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

**IB NO.** (IB)-257(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

**NAME OF THE COMPANY:** M/s. Billets Elektro Werke Pvt. Ltd. V/s. M/s. Tryst Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

**SIGNATURE** 

Present:

Mr. Rakesh Kumar, Ms. Chetna Bisht, Mr. Jaideep Maheshwari and Ms. Ankita Chandra, Advocates for the Respondent

Mr. Shubho Jana on behalf of the COC

Mr. Avtaar Singh (R.P.)

## <u>Order</u>

Ld. Counsel for the IRP submits that the report of the COC has been filed. Mr. Jaideep Maheshwari has appeared on behalf of the Corporate Debtor and submits that an appeal impugning the order of admission by this Bench has been allowed by the Hon'ble NCLAT. Let the said order be placed on record.

Mr. Subho has appeared on behalf of the COC.

To come up on 9th November, 2017.

(S. K. Mohapatra) Member (T)

(Ina Malhotra)
Member (J)

(Sapna Bhatia)